IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP-1151/2016

IN THE MATTER OF:

RKG International Pvt. Ltd.

Applicant/petitioner

Delhi Forge Ltd. & Anr.

Respondents

Order under Section 433(e), 434 & 439 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner : Mr. Ankit Singal, Ms. Zinnea Mehta

Advocates

For the Respondent

ORDER

Notice to show cause to the respondent why the petition be not admitted. Dasti as well.

List the matter on 28th August, 2017.

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

Sd/-

(DEEPA KRISHAN) MEMBER(TECHNICAL)

24.07.2017 V. Sethi